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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 10/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1807586/ 25	Opp. No. AMD- 885467	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Neme Creations, Ahmedabad V/s M/s. Krishna & Saurastri Associates LLP, Mumbai / M/s. Future Brands Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
02	1807586/ 25	Opp. No. AMD- 885482	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Neme Creations, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Half Ticket Apparels, Indore-M.P.	Venkatesan Rajamani, Asst. Registrar Main Matter
03	1807586/ 25	Opp. No. AMD- 885692	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Neme Creations, Ahmedabad V/s M/s. K & S Partners, Gurgaon	Venkatesan Rajamani, Asst. Registrar Main Matter
04	1895994/ 05	Opp. No. AMD- 807378	M/s. G. D. Bansal & Associates., Jaipur / M/s. Amol Pharmaceuticals Pvt. Ltd., Jaipur V/s M/s. Melvyn Fernandes, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter

05	1818840/ 05	Opp. No. AMD- 784020	M/s. K. C. Patel & Co., Ahmedabad / M/s. KLM Laboratories, Surat V/s M/s. Tas & Co., Mumbai / M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
06	1807587/ 25	Opp. No. AMD- 885466	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nemees Creations, Ahmedabad V/s M/s. Krishna & Saurastri Associates LLP, Mumbai / M/s. Future Brands Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	1807587/ 25	Opp. No. AMD- 885483	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nemees Creations, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Half Ticket Apparels, Indore-M.P.	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1807587/ 25	Opp. No. AMD- 885693	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nemees Creations, Ahmedabad V/s M/s. K & S Partners, Gurgaon	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1813655/ 03	Opp. No. AMD- 764408	M/s. G. D. Bansal & Associates., Jaipur / M/s. Pahchan Agarbatti Works, Sikar-Rajasthan V/s Mr. V. Veeraraghavan & Bagya Raghavan, Chennai / M/s. N. Ranga Rao & Sons Private Limited, Karnataka	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	1813609/ 05	Opp. No. AMD- 778661	M/s. Indiana Ophthalmics, Surendranagar V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter



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01	1813567/05	Opp. No. AMD- 768450	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Reckitt Benckiser Healthcare India Private Limited, Gurgaon V/s M/s. Kayser And Company, Mumbai / M/s. Biological E. Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar TM-16 & Main Matter
02	1808571/30	Opp. No. AMD- 822727	M/s. G. D. Bansal & Associates., Jaipur / Shri Amit Bhagat, Jaipur V/s P.K.Arora, Agra-U.P. / M/s. Bhagat Halwai Pvt. Ltd., Agra-U.P.	Venkatesan Rajamani, Asst. Registrar Main Matter
03	1808571/30	Opp. No. AMD- 824200	M/s. G. D. Bansal & Associates., Jaipur / Shri Amit Bhagat, Jaipur V/s M/s. M. P. Mirchandani & Co., Mumbai / M/s. Shree Heera Sweets, Nagpur	Venkatesan Rajamani, Asst. Registrar Main Matter
04	1809479/35	Opp. No. AMD- 788257	M/s. M. P. Mirchandani & Co., Mumbai / Shri Mukesh Laxmishankar Trivedi, Valsad V/s M/s. IPNICHE, Haryana	Venkatesan Rajamani, Asst. Registrar IP & Main Matter

05	1809480/ 30	Opp. No. AMD- 788256	M/s. M. P. Mirchandani & Co., Mumbai / Shri Mukesh Laxmishankar Trivedi, Valsad V/s M/s. IPNICHE, Haryana	Venkatesan Rajamani, Asst. Registrar IP & Main Matter
06	1808563/ 11	Opp. No. AMD- 804169	M/s. A.D. Shingala, Rajkot / M/s. Preksha Appliances Private Limited, Rajkot V/s M/s. S.Singh & Associates, Delhi-9 / M/s. Bentex Switchgears Pvt. Ltd., New Delhi	Abirama Sundara Vali M., Assistant Registrar delay evidence u/r-45
07	1808379/ 11	Opp. No. AMD- 800989	M/s. K. C. Patel & Co., Ahmedabad / M/s. Pankaj Vasani Bhandar, Himatnagar-S.K. V/s M/s. Tradesafe., Jamnagar / M/s. Payal Metal Industries, Rajkot	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1813578/ 11	Opp. No. AMD- 770268	M/s. Gautam & Company, Jaipur / M/s. S.R. Lamps, Jaipur V/s M/s. Registration S.S. Kendra, Jaipur / M/s. Autolite (India) Ltd., Jaipur	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1900051/ 03	Opp. No. AMD- 776581	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Vini Cosmetics Private Limited, Ahmedabad V/s M/s. Anand And Anand, Mumbai / M/s. Hindustan Unilever Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	1900223/ 31	Opp. No. AMD- 775736	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna-Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Bhagal-Surat	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1900221/ 29	Opp. No. AMD- 775729	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna-Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Bhagal-Surat	Venkatesan Rajamani, Asst. Registrar Main Matter
02	1900220/ 05	Opp. No. AMD- 775730	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna-Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Bhagal-Surat	Venkatesan Rajamani, Asst. Registrar Main Matter
03	1900219/ 03	Opp. No. AMD- 775737	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna-Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Bhagal-Surat	Venkatesan Rajamani, Asst. Registrar Main Matter
04	1807838/ 30	Opp. No. AMD- 816289	M/s. Gautam & Company, Jaipur / M/s. Ashoka Bakery, Udaipur V/s M/s. Khaitan & Co., Mumbai / M/s. Power Brands (Foods) Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter

05	1810656/ 29	Opp. No. AMD- 781866	M/s. Tradesafe., Jamnagar / M/s. Pankaj Oil Traders, Bhavnagar V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Prag Oil Mills Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar Main Matter
06	1810995/ 30	Opp. No. AMD- 788865	M/s. Sonu Gruh Udhog, Umbergaon V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Alka Foods Pvt. Ltd., Delhi	Abirama Sundara Vali M., Assistant Registrar Delay Evidence u/r-45
07	1811485/ 05	Opp. No. AMD- 796345	M/s. G. D. Bansal Advocate, Jaipur / M/s. Torcium Biotech Pvt. Ltd., Mansarovar-Jaipur V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1811894/ 09	Opp. No. AMD- 776711	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Techno Electronics, Kutch V/s M/s. C. Daniel & Gladys, Chennai / M/s. Aqua Pump Industries & Aqua Sub Engineering, Coimbatore	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	2000472/ 05	Opp. No. AMD- 784090	M/s. G. D. Bansal & Associates., Jaipur / Mr. Nand Kishore Agarwal S/O. Shri Om Prakash Agarwal, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2000278/ 32	Opp. No. AMD- 822891	M/s. G. D. Bansal & Associates., Jaipur / Mr. Jugal Kishore Gupta S/O. Latesh Sh. Mamraj Gupta, Alwar- Rajasthan V/s M/s. Delhi Registration Service, New Delhi / M/s. Kamdhenu Ispat Limited, Gurgaon	Abirama Sundara Vali M., Assistant Registrar Main Matter



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01	2000277/ 30	Opp. No. AMD- 822890	M/s. G. D. Bansal & Associates., Jaipur / Mr. Jugal Kishore Gupta S/O.Latesh.Sh.Mamraj Gupta, Alwar V/s M/s. Delhi Registration Service, New Delhi / M/s. Kamdhenu Ispat Limited, Gurgaon	Venkatesan Rajamani, Asst. Registrar Main Matter
02	2000421/ 17	Opp. No. AMD- 809342	M/s. Parker & Parker Company, Ahmedabad / M/s. Mayur Polyfilms Pvt. Ltd., Surat V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Mayurply Industries Pvt. Ltd., Kolkata	Venkatesan Rajamani, Asst. Registrar Main Matter
03	2000421/ 17	Opp. No. AMD- 810791	M/s. Parker & Parker Company, Ahmedabad / M/s. Mayur Polyfilms Pvt. Ltd., Surat V/s M/s. Lalji Advocates, Delhi / M/s. Mayur Electromeck Pvt. Ltd., Delhi	Venkatesan Rajamani, Asst. Registrar Main Matter
04	1816721/ 05	Opp. No. AMD- 775961	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s Advocate U.G.Parulkar, Mumbai / M/s. Cipla Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter

05	1816725/ 05	Opp. No. AMD- 776715	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Indchemie Health Specialities Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
06	1815876/ 03	Opp. No. AMD- 781605	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Shailesh Girishchandra Thakkar, Ahmedabad V/s M/s. L.R.Swami Co., Chennai / M/s. Radhas Ayurvedic Soap Works, Kerala	Abirama Sundara Vali M., Assistant Registrar delay evidence u/r-45
07	1815330/ 09	Opp. No. AMD- 791864	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Dahyabhai Chaturdas & Patel, Ahmedabad V/s Mr. M. J. Chawla, Ulhasnagar / M/s. Bharat Electric Industries, Ulhasnagar	Abirama Sundara Vali M., Assistant Registrar TM-M & Main Matter
08	1815111/ 09	Opp. No. AMD- 787305	Advocate Nikunj V. Joshi, Ahmedabad / Mr. Harjivanbhai Kuberbhai Parmar, Banaskantha V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Matrix Comsec Pvt. Ltd., Vadodara	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1815062/ 05	Opp. No. AMD- 787907	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	1814295/ 25	Opp. No. AMD- 792648	M/s. Sakhi, Baroda V/s Mr. Rahul M. Kadam, Mumbai / Mr. Narendra Dedhia, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter